

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 149/GT/2018

Date: 18.6.2019

To,

Shri N.K.Mao
Executive Director (Commercial),
NEEPCO,
Brookland Building, Lower New Colony,
Shillong- 793003

Sir,

Subject: Approval of tariff of PARE Hydro Electric Power Plant for the period from
COD to 31.03.2019

Ref: Your letter no. NEEPCO/ED/COMML/T-13/2019-20/455 dated 12.6.2019

With reference to your letter dated 12.6.2019 on the above subject, I am directed to inform that your request for extension of time to file additional information has been granted till **28.6.2019**, with copy to the Respondents. The Respondents shall file their replies by **12.7.2019**, with copy to NEEPCO, who may file its rejoinder, if any, by **19.7.2019**. No further extension of time shall be entertained for any reason.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. Assam Power Distribution Company Limited
2. Manipur State Power Distribution Company Limited